## BUSINESS ADVISORY COMMITTEE

## (Seventh Lok Sabha)

## SIXTY-SECOND REPORT

(Presented on 30-4-1984)

The Business Advisory Committee held a sitting on Monday, 30 April, 1984.

- The Committee recommend the allocation of time to the following items of business as shown against each:—
  - The Union Duties of Excise (Distribution) Amendment Bill, 1984.

(Consideration and passing)

(2) The Additional Duties of Excise (Goods of Special Importance) Amendment Bill, 1984. (Consideration and passing)

3 hours

- (3) The Union Duties of Excise (Electricity) Distribution (Amendment) Bill, 1984.
  (Consideration and passing)
- (4) The Estate Duty (Distribution) Amendment Bill. 1984. (Consideration and passing)
- (5) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1983, as passed by Rajya Sabha. (Consideration and passing)

3 hours

- 3. The Committee also recommend that discussion on the international situation on a Government motion may be held during the current session.
- 4. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government legislative business, the House may sit during lunch hour from Wednesday, 2 May, 1984 while the end of the current session and also sit upto 6-30 P.M. on all these days [except on Friday, 4 May, 1984 when the House may adjourn at 6 P.M. as the Prime Minister of Japan will address Members of Parliament at 6-15 P.M.]

NEW DELHI;

April 30, 1984

Vaisakha 10, 1906 (Saka)

BAL RAM JAKHAR.

Chairman.

Business Advisory Committee.